

The States of Kerala and Madras have one private Medical College each, Andhra Pradesh has two. Owing to financial stringency they do not propose to take over any of these institutions.

There are two private Medical Colleges in Bihar. The State Government do not foresee the immediate possibility of taking them over.

Of the two Private Medical Colleges in Punjab, located at Ludhiana, the State Government do not propose to take over either of these colleges.

There are five Private Medical Colleges in Mysore. The State Government propose to take over two of these Private Colleges during the Fourth Plan.

No information regarding the taking over of private Medical Colleges has been received from the Governments of Uttar Pradesh and Maharashtra.

Oil and Mineral Survey in Kerala

5514. **Shri A. Sreedharan:**
Shri P. Viswambharan:
Shri Kameshwar Singh:
Shri Mangalathumadam:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Government of India have conducted any oil and mineral survey in Kerala; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Petroleum and Chemicals, and of Planning and Social Welfare (Shri K. Raghuramiah): (a) Yes, Sir.

(b) Reconnaissance geological surveys over an area of about 1500 sq. miles and gravity surveys over an area of about 1000 sq. miles in the land area of Kerala State have been carried out by the ONGC. Seismic surveys in the offshore areas have also been carried out. No promising results have so far emerged.

Geological mapping and preliminary investigations have been carried out in part of Kerala State almost from the inception of the Geological Survey of India and the results of these early surveys have brought to light the presence of iron ore, gold, ilmenite-monazite and graphite. Since 1961, detailed investigation were carried out for lime-stone, glass sands, gold and lignite.

Gold recovered at Allahabad Railway Station

5515. **Shri Vishwa Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Central Excise Department recovered gold which had markings of a London firm worth about Rs. 54,000 from a passenger at Allahabad Railway Station Junction on the 23rd May, 1967; and

(b) if so, the steps Government have taken in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) On 22nd May, 1967 the Central Excise officers recovered 270 tolas of gold bearing the markings "Johnson Mathey 9990 London" and valued at Rs. 26,573 at the international rate from a passenger at Allahabad Junction Railway Station.

(b) The passenger was arrested and subsequently released on bail. The case is under departmental adjudication.

Position of Residential Accommodation for Central Government Employees

5516. **Shri Sradhakar Supakar:** Will the Minister of Works, Housing and Supply be pleased to state the number of applications by employees of the Central Government, for Government accommodation which are pending for more than (i) one year and (ii) five years?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): Applications